

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.127
C.P.(IB)/14(MP)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Tehseen Khan

.....Applicant

Order delivered on 12/08/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh Hon'ble Member(T)

PRESENT:

For the IRP/RP : Mr. Bishwa Ranjan Chatterjee
For the Respondent (IndusInd Bank Ltd) : Ld. Adv. Mr. Amann Sharma

ORDER

Learned Counsel, Mr. Amann Sharma appearing for the IndusInd Bank Ltd seeks and is granted to file his Vakalatnama and reply. It is to be filed within two weeks by giving a copy to the other side.

Issue notice to the other Creditors except IndusInd Bank Ltd.

We direct the Applicant to serve the notice upon the other Creditors except IndusInd Bank Ltd through speed-post as well as e-mail and to file an affidavit of service of notice within two weeks.

The matter stands adjourned to 23.09.2022.

-Sd-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

A. Bhadauria

-Sd-

**MADAN B. GOSAVI
MEMBER (JUDICIAL)**